

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.159/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES: Satyanarayan Karwa & Ors.
V/s.
M/s. Premco Global Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58(4) of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	SANJAY DHOLAKIA	Practising COMPANY SECRETARY	Dholake Sgg
2	MATESH ATTHAVALE	PCS for Petitioner	h/h h/w

ORDER

CP No. 159/58(4)/NCLT/MB/MAH/2017

At request of the Applicant's Counsel, list this matter on 23.03.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)